

**IN THE NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH – 1
VC AND PHYSICAL (HYBRID) MODE
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON
10-07-2024 AT 10:30 AM**

CP No. 45/241/HDB/2023

AND

**IA(CA) 264/2023, Contempt (CA) 05/2024, IA(CA) 65, 76, 69, 77,104, 117,
141, 142, 167, 168 & 193/2024 in CP No. 45/241/HDB/2023**

u/s. 241 of Companies Act, 2013

IN THE MATTER OF:

Escientia Life Sciences & ors

...Petitioner

AND

Escientia Advanced Sciences Pvt Ltd & Others

...Respondent

C O R A M:-

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)
SH. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)**

O R D E R

CP No. 45/241/HDB/ 2023

Learned senior counsel Mr Vivek Reddy, along with Mr Soumya Dasgupta Adv, Mr Dwijesh Kapila, Adv, Mr Aviral Singhal, Adv, Mr Pranay Bahuguna, Adv, Mr P Shamanthak Hande, Adv, Ms Mounika Donur, Adv for Petitioners present through Video Conference.

Learned Senior Counsel Mr. S. Niranjana Reddy, for respondent No 2 and 3 present through Video Conference.

Learned Counsel Mr. Tarun G Reddy and Mr Sairam, for respondent No 2 and 3 present physically.

Learned Senior Counsel Mr Arvind Pandian, for Respondent Nos 4 to 6 present through Video Conference.

Learned Counsel Mr Aatif, Respondent Nos 7 to 9 present physically.

Call on 18.07.2024.

IA(CA) 264/2023

For hearing, matter adjourned to 18.07.2024.

Contempt (CA) 05/2024

For hearing, matter adjourned to 18.07.2024.

IA(CA) 65/2024

For hearing, matter adjourned to 18.07.2024.

IA(CA) 76/2024

Heard learned senior counsel Mr Arvind Pandian, for Respondent No.2 and learned Counsel Mr Narendra Naik, for Respondent No.10. For reply and for continuation, matter adjourned to 18.07.2024.

IA(CA) 69/2024

Heard learned senior counsel Mr Arvind Pandian, for Respondent No.2. At request, for rebuttal submissions by company petitioner, matter adjourned to 18.07.2024.

IA(CA) 77/2024

Let this IA also be listed along with IA No 69/2024 and both these IAs will be reserved for orders on conclusion of submissions in IA No 69/2024.

IA(CA) 104/2024

Heard learned senior counsel Mr Arvind Pandian, for Respondent Nos 2,4 and 6. Matter adjourned to 18.07.2024.

IA(CA) 117/2024

For hearing, matter adjourned to 18.07.2024.

IA(CA) 141/2024

For hearing, matter adjourned to 18.07.2024.

IA(CA) 142/2024

For hearing, matter adjourned to 18.07.2024.

IA(CA) 167/2024

For hearing, matter adjourned to 18.07.2024.

IA(CA) 168/2024

For hearing, matter adjourned to 18.07.2024.

IA(CA) 193/2024

For hearing, matter adjourned to 18.07.2024.

Sd/-
MEMBER (T)

Sd/-
MEMBER (J)